

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-62/2023/11667 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti. Manju Bordoloi,
i/c District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the th 16 December, 2024.

Sub: **Restricted Holiday.**

Ref:- Your letter No. DJL/9547/2024 Dated 09.12.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **Restricted Holiday on 10.12.2024**. The Addl. District & Sessions Judge (FTC), Lakhimpur, North Lakhimpur, and in her absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-62/2023/11668 /A, dated , 16-12-24

Copy to:

✓ The Project Manager, Gauhati High Court.

to
JT. REGISTRAR (VIGILANCE)

Anu